

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1444

ANSWERED ON:22.08.2007

DENIAL OF VISA

Gangwar Shri Santosh Kumar; Hussain Shri Anwar; Hussain Shri Syed Shahnawaz; Oram Shri Jua; Panda Shri Prabodh; Singh Kunwar
Rewati Raman

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether China has denied visa to an IAS officer from Arunachal Pradesh Cadre;
- (b) if so the details thereof and the reasons therefor;
- (c) the adverse effect on the bilateral relationship as a result thereof;
- (d) whether the Government has raised this issue with the Chinese Government;
- (e) if so, the outcome thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE)

(a)-(f): Yes. An officer of the Arunachal Pradesh cadre of the Indian Administrative Service was refused a visa to visit China for a study tour in May 2007 since China illegally claims approximately 90,000 square kilometres of Indian territory in the Eastern Sector. Government have taken up this issue through diplomatic channels and reiterated to the Chinese Government that Arunachal Pradesh is an integral part of India.